

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2598
ANSWERED ON:04.12.2009
INSECTICIDES IN COLD/SOFT DRINKS
Bhagat Shri Sudarshan;Yadav Shri M. Anjan Kumar

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has set up any mechanism to ascertain the presence of insecticides in cold/soft drinks;
- (b) if so, the details thereof;
- (c) the cases of the presence of insecticides in cold/soft drinks detected by them during the last three years and the current year; and
- (d) the action taken by the Government thereon?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI DINESH TRVEDI)

(a) to (d) Rule 65 of the Prevention of Food Adulteration Rules (PFA), 1955 prescribes the Maximum Residue Limits for various pesticides in carbonated water at the level of not more than 0.001ppm individually.

The PFA Act, 1954 and the Rules made there under are implemented by the State/UT Governments who draw regular samples of various food products including carbonated water and take appropriate action under PFA Rules, 1955, if the samples are found not conforming with the standards under PFA Rules, 1955. No data is maintained centrally.